(3)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) For T. K. Bhaskar Keerthi Krishna Priyadarshini N Akhil Jain

Coursel for Petitioner

Bhe.

<u>ORDER</u>

Counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal today. Counsel for respondents called absent and sent an email to the Registry informing that he could not attend before the Tribunal today due to personal inconvenience. Perused the email communication. At request of both the counsel, the matter is adjourned for final hearing. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmahabha Swamy Member (Judicial)

bc